

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-428

TO BE ANSWERED ON-19.07.2018

CONTRIBUTION FOR NCEF FUNDS

428. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) whether the coal rich States including Odisha have been contributing for enrichment of the National Clean Energy Fund (NCEF) and if so, the details thereof;

(b) whether the beneficiaries have generally been the Western States where NCEF Corpus has been used to facilitate generation of solar energy in a big way and if so, the details thereof; and

(c) whether the Government proposes to sanction the funds required for promotion of renewable energy in the State and to address the peak power requirement in Odisha for implementation of Storage Hydro Power Plant by Odisha Hydro Power Corporation Limited (OHPC) and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) and (b) The National Clean Energy Fund (NCEF) was created out of cess on coal produced / imported, through Finance Bill 2010-11. NCEF guidelines of April 2011 were revised in March 2017, to expand the scope of the fund to include clean environment initiatives. All the states were eligible for NCEF support. Subsequently, the Goods and Services Tax (Compensation to States) Act, 2017 which has been notified in April 2017, provides that coal cess, along with some other cess would constitute Goods and Services Tax (GST) Compensation Fund and the same would be utilized to compensate the States for five years for potential losses on account of GST implementation. After five years any amount left would be shared on 50% basis between Centre and States.

(c) The Ministry of New and Renewable Energy (MNRE) under its various schemes provide Central Financial Assistance (CFA) for development of renewable energy. At present, MNRE has no scheme for providing CFA for Storage Hydro Power Plants.
